

Annexure - 5
Name of the corporate debtor: Pan India Infraprojects Private Limited, Date of commencement of liquidation: 04.10.2023; List of stakeholders as on: 17.02.2024
List of operational creditors (Government Dues)
(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal					Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted
1	State Tax Officer (5)Unit-23 Office of the Assistant Commissioner of State Tax 6th floor, Bachar bhavan, Relief Road, Ahmedabad 380001.	State Government (Gujarat)	OCG01	06-08-22	6,21,357.00	6,21,357.00	Assessment Order	0.000	NA	0.00	0.000	0.000	NA	
2	The Assistant commissioner CGST & Central Excise Division Pithampur-III, Commissionerate Ujjain, Plot No 510, Sector 3, Industrial Area, Pithampur, District-Dhar (Madhya Pradesh)- 454774	Central Government	OCG02	26-10-23	12,00,66,617.00	9,69,34,458.00	Demand Notice	0.000	NA	0.28	0.000	2,31,32,159.00	0.000	NA
3	Excise & Taxation officer CUM Proper Officer SCO 209,210, 3 Sector 10, Kurukshetra,-136118 Haryana	Central Government and State Government (Haryana)	OCG03	03-11-23	4,203,097,217.00	3,763,273,054.00	Assessment Order	0.000	NA	10.99	0.000	43,98,24,163.00	0.000	NA
4	The Assistant commissioner of State Tax Delisle Road 601(D- 842) Nodal Division ,IV, Mumbai	State Government (Maharashtra)	OCG04	02-02-24	136,36,51,322.00	0.00	Anticipated Demand	0.000	NA	0.00	136,36,51,322.00	0.000	0.000	NA

